

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.02-IA/1040(AHM)2024  
ITEM No.03- IA/1044(AHM)2024  
in  
CP(IB) 690 of 2019

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Sunil Metal Corporation  
V/s  
ALM Metals & Alloys Ltd

.....Applicant

.....Respondent

**Order delivered on: 16/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant/SRA : Mr. Arjun Sheth, Adv. a.w Mr. Rajiv Chawla, Adv.  
For the Respondent :

**ORDER**

**IA/1040(AHM)2024**

Learned Counsel for the applicant is directed to issue notice upon respondents and relevant authorities.

List for further consideration on 03.09.2024.

**IA/1044(AHM)2024**

Learned Counsel for the applicant is directed to issue notice upon respondents and relevant authorities.

List for further consideration on 03.09.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**